

1	2	3
4.	Gundugolhu-Nallageria-Devarapalli-Vernagiri Road	83
5.	Krishnapatnam port-Nellore-Chellakara near Chitradurg	470
6.	Hyderabad-Medak-Bodhan-Basar-Luxettipet	395
7.	Kakinada-Dwarapuydi-Rajamundry-Kovvur-Siiryapeta	300
8.	Rajamundry-Maredumilli-Chinturu-Bhoopalapatnam	400
9.	Kuraoal-Atmatur-Dornala-Thokapalli-Pericherla-Guntur	300
10.	Kodad-Miryalaguda-Devarakonda-Tandur-Chincholi	240
11.	Bellary-Adoni -Raichut-Mehboobnagar-Jadcherla	200
12.	Kalingapatnam-Srikakulam-Raygadh to NH 201	120
13.	Sironcha Mahadevapuri-Tungaturthi-Erpedu-Renigunta	650
14.	Anakapalli-Anadapuram	50
15.	Kuppam-Gundipalli-Kolar to NH 219	70
16.	Kodad-Khammam-Thorur-Warangal-Jagityal	290
17.	Ananthapur-Uravakonda-Bellary	78
18.	Puthalapattu-Naidupet Road	117
19.	Kurnool-Bellary Road	126
20.	Tadipatri-Raichur road via Ananthapur-Uravakonda Road	146.17
21.	Road from Guntur-Vinukonda-Tokapalli-Nandyal Banaganapalli-Owki-Thadapatri-Dharmavaram-Kodur.	530
22.	Adilabad-Utnoor-Khanapur-Korutla-Vemulawada-Siddipet-Janagan-Suryapeta-Miryalguda-Piduguralla-Narasaraopeta-Vodarevu.	630
TOTAL :		6192.35

Conversion of two lanes road into four and six lanes in AP

541. SHRIMATI T. RATNA BAI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received any proposal from the Government of Andhra Pradesh to convert two lanes road into four lanes and six lanes wherever necessary on National Highways especially from Hyderabad to Vijayawada;

(b) if so, the details thereof and the action taken thereon; and

(c) if not, by when action will be taken to complete the projects in a time bound manner?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) Ministry has taken up 2534 km length of National Highways (NHs) for four-laning in Andhra Pradesh. Out of this, four-laning in a length of 1546 km has been completed,

588 km is in progress and 344 km is under various stages of award. This 344 km includes Hyderabad-Vijayawada section of NH-9 for which Letter of Acceptance (LOA) has already been issued to the BOT Concessionaire. Preparation of Preliminary Project Report (PPR) is in progress in the remaining 56 km length. Further, six-laning of entire 1024 km four-lane length of NH-5 has been taken up for implementation. Out of this, six-laning in 83km length is under progress and balance length is under various stages of award/feasibility study.

Rate of toll tax on Delhi-Gurgaon Express Highway

†542. SHRI SHIVANAND TIWARI:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS pleased to state:

(a) whether it is a fact that the rate of toll tax was increased from last April, 2009 for the people using Delhi-Gurgaon Express Highway for transport;

(b) if so, percentage of increase in rate;

(c) whether it is also a fact that from the day of opening this Highway for use by public, the rate of toll tax has been increased several times; and

(d) if so, number of times the rate was increased, the amount of increase of rate and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Yes, Sir.

(b) The percentage of increase in rate is 5.77.

(c) to (d) The fee collection on Delhi-Gurgaon Build, Operate and Transfer (BOT) project was started from 25.01.2008 on the basis of Wholesale Price Index (WPI) of December, 2006 (208.40). The fee rates have since been increased twice. The first revision of 3.98% increase was made from 1st April, 2008 (based on WPI of 216.7 for the week ending on or nearest to 31st December, 2007). The second revision of 5.77% increase has become effective from 1st April, 2009 (based on WPI of 229.20 for the week ending on or nearest to 31st December, 2008).

Concession agreement signed by NHAI for four projects

543. PROF. ALKA BALRAM KSHATRIYA:

DR. T. SUBBARAMI REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether NHAI has signed concession agreement for developing and widening four projects with a total cost of Rs.5069 crore;

(b) whether projects will also be eligible to access credit from banks;

(c) whether they will also be able to levy toll charges;

(d) whether Centre has also given its approval to increase concession period of NHAI project;

†Original notice of the question was received in Hindi